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OA. 113/2001

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission,

Bench

ms
2/8/2001

Free copy of order
dt. 3/8/2001 issued to the
petnr. counsel.

Prerna
S.O. 8-8-01

ms
8/8/2001

02. 26.6.2001

At request, adjourned to 03.08.2001

Vice-Chairman
26/6

03. 3.8.2001

Learned counsel for the petitioner
Shri S.B. Mohanty has filed a Memo
seeking withdrawal of this O.A. In
view of this O.A. is disposed of
as withdrawn. No costs.

Vice-Chairman
3/8/2001

Member (J)